National Company Law Tribunal

Allahabad Bench

CP NO. 11 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/2017

NAME OF THE COMPANY: Swaayam Ksheeg Producer Co. Lad

SECTION OF THE COMPANIES ACT: U/S 241/242

SI. NO.		Designation	Representation	Signature
<u>1.</u>	Udai Chandani	Lawyer	Petitioners	Signature
<u>2.</u>	S.K. Grupta	PCS		
3.	Anil Kumar	PCS	Respondent	4
4.	Ankit Kr. Singh	PCS	^	0,
8.	Rajeev Kymeir	8. ABBAL	Respondent	Rynkin

CP No.11/ALD/2017

Sh. Udai Chandani Advocate, for the petitioner. Sh. S.K. Gupta alongwith Sh. Anil Kumar and Sh. Ankit Kumar for PCS respondent. Sh. Rajeev Kumar the Office Assistant from the District Development Office is present. He seeks time to file report. Hence, the time is granted. A copy of such report if it is not in confidential nature can be provided to the counsel for both parties.

Sh. Pradeep Singh Sisodia, Central Government Standing Counsel appeared for the Central Govt. A copy of petition to be sent to CGSC for his comments & observations.

Matter be listed on 15 September, 2017

Date: 25.08.2017 Shri H.P. Chaturvedi (Member (Judicial)

Typed by Md.Zaid